

ITEM NO.13

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Suo Motu Writ Petition (Civil) No(s). 7/2020

IN RE THE PROPER TREATMENT OF COVID 19 PATIENTS  
AND DIGNIFIED HANDLING OF DEAD BODIES  
IN THE HOSPITALS ETC.

Petitioner(s)

VERSUS

Respondent(s)

(IA No. 63664/2020 - APPLICATION FOR EXEMPTION FROM FILING ORIGINAL VAKALATNAMA/OTHER DOCUMENT IA No. 56067/2020 - APPROPRIATE ORDERS/DIRECTIONS IA No. 55938/2020 - APPROPRIATE ORDERS/DIRECTIONS IA No.90409/2020 - APPROPRIATE ORDERS/DIRECTIONS IA No. 54881/2020 - APPROPRIATE ORDERS/DIRECTIONS IA No. 54973/2020 - APPROPRIATE ORDERS/DIRECTIONS IA No. 55794/2020 - APPROPRIATE ORDERS/DIRECTIONS IA No. 68811/2020 - CLARIFICATION/DIRECTION IA No. 54900/2020 - EARLY HEARING APPLICATION IA No. 74588/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 55939/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 72559/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 90410/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 54885/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 55398/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 72111/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 54982/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 68817/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 90398/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 55936/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 56420/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 68639/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 56142/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 55792/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 56124/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 68519/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 118651/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 92849/2020 - EXEMPTION FROM FILING O.T. IA No. 74671/2020 - EXEMPTION FROM PAYING COURT FEE IA No. 55790/2020 - INTERVENTION APPLICATION IA No. 63659/2020 - INTERVENTION APPLICATION IA No. 55937/2020 - INTERVENTION APPLICATION IA No. 54880/2020 - INTERVENTION APPLICATION IA No. 74670/2020 - INTERVENTION APPLICATION IA No. 54897/2020 - INTERVENTION/IMPLEADMENT IA No. 57318/2020 - INTERVENTION/IMPLEADMENT IA No. 90394/2020 - INTERVENTION/IMPLEADMENT IA No. 55935/2020 - INTERVENTION/IMPLEADMENT IA No.77370/2020 - INTERVENTION/IMPLEADMENT IA No. 54971/2020 -

INTERVENTION/IMPLEADMENT IA No. 68561/2020 - INTERVENTION/IMPLEADMENT IA No. 63660/2020 - PERMISSION TO APPEAR AND ARGUE IN PERSON IA No. 54978/2020 - PERMISSION TO APPEAR AND ARGUE IN PERSON IA No. 54902/2020 - PERMISSION TO APPEAR AND ARGUE IN PERSON IA No.56419/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

SLP(C) No. 6381-6382/2021 (III)  
(FOR ADMISSION and I.R. and IA No.55834/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.55832/2021-EXEMPTION FROM FILING O.T. and IA No.55837/2021-EXEMPTION FROM FILING AFFIDAVIT)

Date : 18-05-2023 These matters were called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA  
HON'BLE MR. JUSTICE J.B. PARDIWALA

For Petitioner(s) By Courts Motion, AOR

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**Mr. Ajay Pal, AOR**

**Mr. Mayank Dahiya, Adv.**

**Ms. Sugandh Rathor, Adv.**

**Applicant-in-person, AOR**

**UPON hearing the counsel the Court made the following  
O R D E R**

- 1 Issue notice on IA No 48535 of 2021.
- 2 Ms Deepanwita Priyanka, counsel assisting Mr Tushar Mehta, Solicitor General of India accepts notice.
- 3 List the Writ Petition and the Special Leave Petitions on a non-miscellaneous day on 29 August 2023.

**(GULSHAN KUMAR ARORA)  
AR-CUM-PS**

**(SAROJ KUMARI GAUR)  
ASSISTANT REGISTRAR**